

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-28/96/3788/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Susmita Phukan Khaund
District & Sessions judge,
Lakhimpur.

Dated Guwahati the 14th October, 2020.

Sub: **Casual leave along with station leave permission.**

Ref:- Your letter No. DJL/5106/2020, dtd. 12.10.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for casual leave on 16.10.2020 along with station leave permission from the evening of 15.10.2020 till the morning of 19.10.2020, has been granted. Further, you have been granted permission to take your allotted vehicle along with you up to Dhemaji and back, at your own cost. The Addl. District & Sessions Judge (FTC), Lakhimpur, North Lakhimpur and in his absence the Civil Judge & Asstt. Sessions Judge, Lakhimpur, North Lakhimpur will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-28/96/3788/A, dated 14.10.2020

Copy to:

✓ 1. The Project Manager, Gauhati High Court

JT. REGISTRAR (VIGILANCE)

14/10/2020
Rdas